

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

07.09.2021

M.A./350/625/2019

O.A./350/113/2019

(EXECUTION OF ORDER)

ITEM NO:68

FOR APPLICANTS(S) Adv. :

JULI SAHA

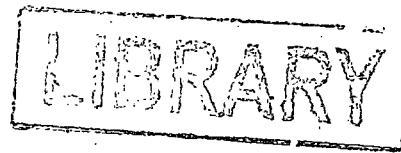
-V/S-

EASTERN RAILWAY

FOR RESPONDENTS(S) Adv.:

Mr. T. K. Biswas

None



Notes of The Registry	Order of The Tribunal
	<p>Mr. T. K. Biswas, ld. counsel for applicant submits that the order has been issued by the authorities which is required to be challenged and therefore, the MA has become infructuous.</p> <p>Accordingly, the MA is disposed of as infructuous.</p> <div style="text-align: center;">  (DR. NANDITA CHATTERJEE) MEMBER(A) </div> <div style="text-align: right;">  (BIDISHA BANERJEE) MEMBER (J) </div> <p>pd</p>